

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 152 of 2013**

**Dated : 28<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Kalyanpur Cement Ltd. ... Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Ms. Radhika Gupta**

**Counsel for the Respondent (s): Mr. Mohit Kr. Shah  
Ms. Shilpi Shah for R.2**

**ORDER**

The learned counsel for the Respondent no.2 again seeks some time for filing the reply. Accordingly, she is directed to file the same on or before 15.11.2013 after serving copy on the other side.

Post the matter on **03.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/vs